

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 ADITYA TIWARI

ADVOCATE
Petitioner

Aditya Tiwari

2 K. GOWTHAM KUMAR

COUNSEL FOR R1-3

K. Gowtham Kumar

ORDER

Shri Aditya Tiwari, counsel for petitioners present. Shri K Gowtham Kumar, counsel for R1 to R3 present and sought time for filing counter. Counsel for petitioner has filed a questionnaire requesting the other side to reply. Counsel for respondents is directed to file counter and also reply to the questionnaire on the next date of hearing. Put up on 19.04.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)